

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

RAJYA SABHA

UNSTARRED QUESTION NO. 3968  
TO BE ANSWERED ON 2<sup>nd</sup> APRIL, 2018  
DEVELOPMENT OF MAJOR PORT

3968. DR. VIKAS MAHATME:

Will the Minister of SHIPPING be pleased to state:

- (a) whether any long-term perspective plan has been drawn up for the development of each major port in our country;
- (b) if so, the details thereof;
- (c) the steps undertaken to improve the productivity of major ports; and
- (d) the organisational changes, if any, being implemented to attract private investment in this sector?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI MANSUKH L. MANDAVIYA)

(a) & (b): Yes, Sir. National Perspective Plan (NPP) for the Maritime sector has been prepared under the Sagarmala Programme. NPP aims to foster port led development in the country. It aims at Integrated development of maritime sector, augmentation of capacity of existing ports, improving their efficiency, creating new ports and satellite ports, strengthening evacuation infrastructure, promotion of coastal and inland waterways transportation, development of Industrial Zones, clusters and parks, establishment of logistic hubs, skill building of coastal communities and strengthening of livelihood options including fisheries, aquaculture and recreation tourism, etc. As part of the Sagarmala Programme, Master Plans have been finalized for the 12 major ports and based on the same, 128 port capacity expansion projects (estimated cost: Rs. 84,395 Cr and capacity creation of 828 MMTPA) have been identified for implementation over next 20 years.

(c): Improving the productivity of Major Ports is a continuous process. Government is regularly monitoring the Port projects for development/expansion of the Major Ports. Port Projects such as construction of berths, installation of state of the art equipment, mechanisation of cargo handling system and dredging projects to accommodate large size vessels, etc. help in increasing the productivity at major ports. In addition, to bring the Major Ports at par with the International standards, a study on Benchmarking of efficiency and productivity of Major Ports was carried out. The study has identified 116 port-wise action points/initiatives, of which 86 initiatives have already been completed.

(d): For attracting investment in Port Sector Model Concession Agreement document has been revised for implementation of PPP Projects in Major Ports. Major Port Authorities Bill, 2016 which aims to provide greater operational freedom to the board of Major Ports in tune with present day requirements has been introduced in the Lok Sabha to replace Major Ports Trusts Act, 1963.

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